NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-581 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Nagi Trade & Industries Vs. SPML Infra Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

None

For the Respondent: Mr. Soumyajit Nath, Advocate

ORDER

No reply has been filed by the Respondent. Ld. Counsel for the Petitioner also prays for an adjournment. Re-notify this case for arguments and disposal on 24th January, 2018. Reply, if any, be filed before the next date of hearing.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)